

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1518  
ANSWERED ON 15<sup>th</sup> DECEMBER, 2022**

**BARRICADES ON NATIONAL HIGHWAYS**

**1518. DR. KALANIDHI VEERASWAMY:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the details of the stretches on National Highways (NHs) having barricades in the country, including Tamil Nadu;**
- (b) the details of the stretches on NHs which are still without barricades in the country including Tamil Nadu;**
- (c) whether the Government has made any plan in this regard;**
- (d) if so, the details thereof; and**
- (e) the time by which it is likely to be implemented?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

**(a) & (b) Barricading on the National Highways is provided in under construction projects for segregating the work space from the traffic space i.e. space used for movement of regular traffic. Barricading is provided temporarily as per requirement of construction works.**

**Barricading across the National Highways is sometimes done by State Government Authorities for law & order or other requirements for specific periods.**

**(c) to (e) There is provision in the Indian Road Congress (IRC) standards and guidelines for providing barricading on the National Highways. The implementing agencies of MoRTH ensure that barricades are provided in construction zones as per IRC standards and guidelines for safety of road traffic and contractor's personnel.**